

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10090/2016

(Arising out of impugned final judgment and order dated 16-11-2016 in CN No. 9023/2016 passed by the High Court of Judicature at Allahabad)

ARVIND KUMAR & ANR.

Petitioner(s)

VERSUS

SANTOSH KUMAR VERMA & ANR.

Respondent(s)

(and IA No.107930/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.107932/2017-EXEMPTION FROM FILING O.T.)

Date : 22-10-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Amit Yadav, Adv.
Mr. Nilakanta Nayak, Adv.
Mr. Shishir Deshpande, AOR

For Respondent(s) Mr. Vijay Kumar Ravi, Adv. (N.P.)
Mr. Rameshwar Prasad Goyal, AOR (N.P.)

Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang N. Khongwir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

None present for the respondent.

List the matter on 29.10.2021.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER